

Notes of the Registry

Order of the Tribunal

S. 4.05

None present.

Defects not removed

list for removing of

defects on 15.4.05.

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Registrar

Default Removed.

Shri S. A.

13/4/05

3.4.05

Shri. Shaved Sharma
Counsel for applicant
Present.

Defects removed.

Registered as CCP.

list for order before
the Hon. Bench.

on 2.5.05

u u u u u (Madam Mohan)

Registrar

04/08/2005

None for the applicant
Shri M.N. Banerjee, Standing
counsel for the Railways.The learned counsel for the
applicant in OA No. 428/01 has filed
this CCP No. 30/05 for non-
compliance of the direction given
by the Tribunal on 29th September
2004 in the aforesaid OA.Shri Banerjee, Standing counsel
for the Railways has submitted a
copy of the order of the Hon'ble
High Court of Madhya Pradesh passed
in W.P.(s) No. 4812/2005 on 15/4/2005
whereby stay has been granted to the
order of the Tribunal dated 29/9/04
passed in OA No. 428/2001. Thus this CCP
is not maintainable. Accordingly it is
dismissed as not maintainable.

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M.P. Singh
VC